


For information of Nationalized banks

SUPREME COURT OF INDIA  
CASH & ACCOUNTS-II

This is for information that the following fixed deposits, maturing during the period from 16.02.2016 to 29.02.2016 will be available to nationalized banks for the period indicated against each of them. Nationalised banks are invited to offer highest rate of interest for these deposits.

<b>Srl. No.</b>	<b>FDR Amount</b>	<b>Maturity date</b>	<b>Period for further renewal</b>
1	Rs.2,06,87,225/- + interest	18.02.2016	Six months
2	Rs.50,000/- + interest	21.02.2016	One Year
3	Rs.10,56,562/-/- + interest	22.2.2016	3 months (91 days)
4	Rs.3,00,45,580/- + interest	22.2.2016	91 days
5	Rs.35,87,167.30ps. + interest	24.2.2016	One year
6	Rs.12,89,383.26ps. + interest	25.2.2016	One Year
7	Rs.24,15,343/- + Interest	25.02.2016	Six months
8	Rs.12,00,368/- + interest	26.2.2016	3 months
9	Rs.16,66,236/- + interest	27.2.2016	90 days
10	Rs.10,00,000/- + interest	27.02.2016	One Year
11	Rs.2,06,872/- + interest	27.02.2016	Six months
12	Rs.24,17,018/- + interest	29.02.2016	Six months

Dated: 01.02.2016

  
(P.S.N. MURTHY)  
A.R.-cum-D.D.O.  
Supreme Court of India